

के उपर (प्रतिवादी) वियमावली के निम्ना 22 के अन्तर्गत चिह्नित है।

CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR.

Copy of order dated 01.02.99 passed in MA No. 151/98  
in OA No. 141/97.

GANGADEV VERMA

VS. UNION OF INDIA & ORS.

Date of order

01.02.99

Mr. Hemant Shrimalee, Counsel for the applicant.  
Mr. K.S. Nahar, Counsel for the respondents.

The OA stand awaited and has been consigned to record. Therefore, the MA is disposed of as having become infructuous.

Sd/-

( A.K. MISRA )  
JUDL. MEMBER.

प्रमाणित  
सत्य प्रतिलिपि  
ग्रनुभाग अधिकारी (न्यायपीठ)  
केन्द्रीय प्रशासनिक अधिकारी  
जोधपुर न्यायपीठ, दोदहुरा